

SPECIAL BENCH
COURT - I

O-241

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/185(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	ASHOK KUMAR NEHRU VS TATA CONSUMER PRODUCTS LIMITED
UNDER SECTION	SECTION 56 SECTION 46

Appearances (via video conferencing/physically)

Mr.A.K.Awasthi, Adv.

] For the petitioner

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **04/09/2024**.

Satyajit Roy
(Court Officer)